

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 203
(IB)-419/ND/2023

IN THE MATTER OF:

Praveen Kumar Garg Proprietor M/s GSV ... Applicant/Petitioner
Products

Versus

Kamlesh Rani Singla

...

Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Proxy Counsel appearing for the Applicant submitted that the arguing counsel is not available and prayed for short adjournment. At her request, the hearing is deferred to 28.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)